

(d) and (e) The RTE Act provides for monitoring of the child's right by the local authority, the National Commission for Protection of Child Rights (NCPCR) and the State Commissions for Protection of Child Rights (SCPCRs). The Government has also issued advisory to State Governments for development of a grievance redressal mechanism at the level of local authorities.

Promotion of polytechnic education for women

4750. SHRIMATI MAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether to attract women in polytechnic education, the Ministry plans any fund for construction of women hostels in polytechnic institutes across the country;

(b) if so, the details thereof;

(c) whether to enrich the quality and scope of polytechnics, the Ministry is planning courses like hospitality, tourism, mass media studies and media production; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) and (b) Yes, Sir. In order to attract women in Polytechnic Education, this Ministry has initiated a scheme to provide one time financial assistance for Construction of Women Hostels in existing 500 government and government-aided polytechnics subject to a maximum of one crore per polytechnic.

(c) and (d) As per the information provided by the All India Council for Technical Education (AICTE), under National Vocational Education Qualifications Framework (NVEQF), AICTE is planning for NVEQF courses in 10 sectors with 23 specializations in AICTE approved institutions. These sectors are Automobiles, Entertainment, Information Technology, Telecommunications, Marketing, Agriculture, Construction, Applied Arts, Tourism and Printing & Publishing.

Establishment of Central University in Bihar

4751. SHRI TARUN VIJAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government wants to establish a Central University in Bihar at a location different from State Government's choice;

- (b) the detailed reasons for establishment of Central University in Gaya instead of Champaran as desired by the State Government;
- (c) the reasons being forwarded by Government of Bihar;
- (d) whether the said stalemate has delayed the opening of the Central University; and
- (e) if so, by how much time?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) The Central Government is not able to establish the Central University of Bihar at the site proposed by the Government of Bihar in Motihari (East Champaran) because the Site Selection Committee did not find it suitable as it is lacking in the necessary social and physical infrastructure besides accessibility.

(b) As no alternate site was offered by the State Government, this Ministry in consultation with Ministry of Defence has since identified 300 acres of Defence land at Panchampur, Gaya for permanent location of Central University of Bihar. This has excellent rail, road and air connectivity as it is at a distance of 15 K.M. from Gaya Railway Junction, 20 K.M. from the National Highway connecting Delhi and Kolkata and 25 K.M. from Gaya International airport. Gaya is well-endowed with physical and social infrastructures, which are essential for attracting quality faculty essential for any educational centre of excellence.

(c) Government of Bihar is insisting on opening the Central University of Bihar at Motihari (East Champaran) in recognition of the contribution of Motihari to the Indian freedom struggle and under the hope that this will lead to development of that area.

(d) and (e) Central University of Bihar has already been established on 02.03.2009 and is functioning from its temporary location at BIT Campus, Patna. However, it is a fact that for want of availability of land at suitable place the establishment of permanent campus has got delayed.

Adult literacy

4752. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: